

अध्यक्ष महोदय : मैं रोक नहीं रहा हूँ।

(व्यवधान)**

MR SPEAKER : Some other motions can be there. There are other avenues available to you, but not this.

श्री राजनाथ सोनकर शास्त्री (सदपुर)
अध्यक्ष जी, मैंने नियम 222 में विशेषाधिकार का एक नोटिस दिया है कि बनारस के चौबेपुर थाने में एक दरोगा ने वहाँ के प्रधान का श्री मेरा अपमान किया है...

अध्यक्ष महोदय : मैं देख लूँगा।

I will look into it ; I will try to get all the facts.

श्री राजनाथ सोनकर शास्त्री : आप देख रहे हैं ?

अध्यक्ष महोदय : बिल्कुल देखूँगा। मैं आज ही करूँगा।

Do not worry. I will look into it.

एक मामलीय सदस्य : अध्यक्ष जी, यू.पी. पुलिस ने लोक दल के कार्यकर्ताओं

अध्यक्ष महोदय : यह उत्तर प्रदेश का मामला है। यह उनका अधिकार क्षेत्र है। आप अपने अधिकार क्षेत्र की वृद्धि न कीजिये। आप वहाँ के मंत्रियों को कहिये....

(व्यवधान)

MR. SPEAKER : When I am on my legs you should sit down.

(Interruptions)**

**Not recorded.

MR. SPEAKER ; Not allowed.

(Interruptions)**

अध्यक्ष महोदय : आप मुझे लिख कर देंगे तो मैं भी आपकी सहायता कर सकता हूँ।

12.06 hrs.

PAPERS LAID ON THE TABLE

Notification under Indian Railways Act

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : I beg to lay on the Table a copy of the Indian Railways (Open Lines) General (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 476 (E) in Gazette of India dated the 28th June, 1984 issued under section 47 of the Indian Railways Act, 1890.

[Placed in Library. See No. LT-8438/84].

Ministry of Shipping and Transport (Establishment Section) Chartering Wing (Group A and B) Recruitment Rules and (Transport Wing) Executive Engineer (Civil) Ship Building and Ship Repair Division Recruitment Rules

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) on behalf of (SHRI K. VIJAYA BHASKARA REDDY) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under proviso to article 309 of the Constitution :—

- (1) The Ministry of Shipping and Transport (Establishment Section) Chartering Wing (Group A and B) Recruitment Rules, 1984 published in Notification No. G.S.R. 514